

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/17(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	KASA CONTRADE PVT LTD
UNDER SECTION	SEC. 230-232, SEC 234

Appearance via video conference/physically

Mr. Hansraj Jaria, Pr. C.S

] For Applicant

ORDER

1. Ld. Counsel for the applicant present.
2. Heard. **Reserved for orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)